

**Action Taken Report in the
Original Application No: 10/2024(WZ)
[Earlier Letter Petition No: 72/2023(WZ)]
of Hon'ble National Green Tribunal (NGT),
Western Zone Bench (WZ), Pune**

**[As per Order of Hon'ble National Green Tribunal, Western
Zone Bench, Pune dated 11/01/2024 in O. A. No. 10/2024(WZ)]**



Submitted by:

Gujarat Pollution Control Board

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL (NGT),
WESTERN ZONE BENCH (WZ), PUNE**

Original Application No: 10 of 2024

In the matter of:

General Secretary of All India Forward Bloc (Petitioner)

Vs

Prism Mills Ltd (Respondent)

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**Filed For and On Behalf of
Gujarat Pollution Control Board**

**-sd-
(D. M. Thaker)
Member Secretary**

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1. Background of the matter

General Secretary of All India Forward Bloc, At: A. K. Road, Fulpada, Surat – 395006 had made a compliant via email dated 09/12/2023 to Hon'ble National Green Tribunal (NGT) against M/s Prism Mills Ltd (175/2, Nr Grid, N H – 8, Kabilpore, Navsari) alleging that, the said mill burns restricted wood for producing water steam. Hence, heavy polluted black fog releases in nearby area due to this, which affects public and causes illness, diseases. Compliant of General Secretary of All India Forward Bloc is included as Annexure-1.

Hon'ble National Green Tribunal (NGT), Western Zone Bench, Pune vide its order dated 11/01/2024 in OA No: 10/2024 called for a report from the Member Secretary, Gujarat Pollution Control Board (GPCB) with respect to truthfulness of the compliant including verification by site inspection. The order of Hon'ble National Green Tribunal (NGT) dated 11/01/2024 in OA No: 10/2024 (WZ) is included as Annexure-2.

2. Site Observation

Site verification of M/s Prism Mills Ltd was carried out dated 01/03/2025. Point wise observation of Compliant / Hon'ble National Green Tribunal Order is summarized as follow:

| Sr No | Points of Hon'ble NGT Order / Complaint | Observation during site inspection dated 01/03/2025 |
|-------|---|---|
| 1. | Unit is making pollution by producing black polluted fog in open air nearby area resulting into harmful effect on general public. | <ul style="list-style-type: none"> Unit has provided common stack attached to coal fired Boiler (Capacity - 3 TPH) and Thermic Fluid Heater (Capacity - 2000 U) in which MDC + Alkali scrubber is provided as APCM attached to each boiler and TFH. pH of scrubbing media is found alkaline during inspection. |

| | | |
|----|---|--|
| | | <ul style="list-style-type: none"> • During inspection boiler and TFH are found in operation. Flue gas emission sampling is carried out from the common stack attached to Boiler and TFH and analysis result is found in consented limit. • During inspection blackish smoke emission observed from the chimney at intermittent time interval of about 8 – 10 minutes. • This indicates that provided APCM needs repair and maintenance and also APCM is not as per obtained CC&A |
| 2. | Unit is using wood as a fuel in the Boiler. | <ul style="list-style-type: none"> • During inspection it is observed that unit is using coal as a fuel however stock of wood is observed within the premises of the unit. • In this regard, earlier Board has issued Show Cause Notice on dated 17/09/2024 to obtain CTE and CC&A Amendment of the Board for using wood as a fuel in boiler and TFH. • Further, it is hereby to mention that, after inspection unit has applied for CTE-Amendment of the Board for utilization of multiple fuels including wood as fuel in boiler and TFH vide inward no: 330506 dated 03/03/2025. |
| 3. | Wastewater disposal on near land of farm | <ul style="list-style-type: none"> • Unit has obtained CC&A (AWH – 139803) of the Board, valid up to 26/11/2029 for utilization of treated industrial wastewater partly for |

| | | |
|--|--|--|
| | | gardening and partly reused into process. <ul style="list-style-type: none"> • During inspection, one treated industrial wastewater sample is collected and analysis result is found in consented limit. |
|--|--|--|

Inspection Report (IR) of the site inspection dated 01/03/2025 is included as Annexure-3.

3. Action taken

Gujarat Pollution Control Board has issued Notice of Direction to M/s Prism Mills Ltd under Section-31/A of the Air (Prevention & Control of Pollution) Act, 1981 vide no: 85877 dated 08/04/2025 for not providing Air Pollution Control Device (APCD) with its utility (TFH & Boiler) as per condition of Consolidated Consent & Authorization (CC&A) issued by GPCB; for using wood as a fuel without prior amendment in consent & other reasons. Notice of Direction issued to M/s Prism Mills Ltd is attached as Annexure-4.

4. Recommendations

The Regional Office, GPCB, Navsari is informed to keep close watch on the unit and verify compliance of Notice of Direction issued to M/s Prism Mills Ltd under Section-31/A of the Air (Prevention & Control of Pollution) Act, 1981

LP. No. 72/2023 (WZ)

5/c

Name of Complainant- General Secretar of All India Forward Bloc

Contact/Address: - At A.K Road, Fulpada, Surat-395006

E-mail. - allindiaforwardblog73@gmail.com

Representing Capacity- Representative Motion

Respondent:- Prism Mills Ltd. /175/2 Near N H 08, Kabilpore, Navsari, Gujarat.

And 201, Bhayander Mahavir Co. Op. hsl, Station Road, Bhayander (W) Thane.

Complaint : Complaint DT 11/12/2023.

Nature of Complaint :- Complaint for taking action against Respondent Company for causing Pollution by burning wood & producing black fog in open air for producing steam for boiler.

Respected Sirs.

Most respectfully submitted as under:

SUBSTANCE OF ALLEGATION:

With reference to the subject noted above, I would like to submit that above complaint has been received by the NGT, Pune by email. The complainant has raised grievance against Respondent Prism Mills Ltd. They alleges that the said mill burns restricted wood for producing water steam for mill boiler. Hence by this act heavy polluted black fog release in nearby area. Due to polluted black fog general public is affected very dangerously and they have got many illness. They got hazardous disease like T.B & Bronchitis. Govt. has banned for burning wood. for any work because of Green House effect & Environmental Security. But said mill is burning restricted wood by illegally cutting tree from nearby forest area. So they requests for taking action. They complaint to authorities. But no action was taken.

SUBMISSION:

Thus, considering issue raised the complaint relates with substantial question of impact on the environment. The complaint appears to be bonafide. Some preliminary inquiry appears to be necessary. Notice may be processed. Therefore, there is substance in this complaint.

Hence, this report.

(S.S. Oza) 3/11/2024
Registrar.

National Green Tribunal
West Zone Bench, Pune

Email

National Green Tribunal Pune

Fwd: For the matter of opponentmill PRISM MILLS LIMITED has made high pollution by producing black polluted fogin open air nearby area and burn wooden for producing steam for boiler and therebymaking huge pollution in nearby air. GPCB is knowing all it but they got bribefrom the mill owner etc..

From : Judicial Section <ngtjudicial-kolkata@gov.in>

Mon, Dec 11, 2023 10:31 AM

Subject : Fwd: For the matter of opponentmill PRISM MILLS LIMITED has made high pollution by producing black polluted fogin open air nearby area and burn wooden for producing steam for boiler and therebymaking huge pollution in nearby air. GPCB is knowing all it but they got bribefrom the mill owner etc..

+1 attachment

To : National Green Tribunal Pune <ngt-pune@gov.in>, Public Grievance <publicgrievance-ngt@gov.in>

From: "Sh. RAJA CHATTERJEE Registrar" <registrarngt-kolkata@gov.in>

To: "Judicial Section" <ngtjudicial-kolkata@gov.in>

Sent: Monday, December 11, 2023 9:59:21 AM

Subject: Fwd: For the matter of opponentmill PRISM MILLS LIMITED has made high pollution by producing black polluted fogin open air nearby area and burn wooden for producing steam for boiler and therebymaking huge pollution in nearby air. GPCB is knowing all it but they got bribefrom the mill owner etc..

From: allindiaforwardblog73@gmail.com

To: gide@gujarat.gov.in, gide@gidegujarat.org, chairman@gidegujarat.org, se-surat@gidegujarat.org, vemd@gidegujarat.org, gmho@gidegujarat.org, se-ahd@gidegujarat.org, am-srt@gidegujarat.org, "Kumar Samresh AD(Administrator), NBT" <ksamresh.nbt@nic.in>, "MyGov Connect" <connect@mygov.nic.in>, "indiaportal" <indiaportal@gov.in>, "Registrar General, High Court of Gujarat" <rg-hc-guj@nic.in>, hnfw@gujarat.gov.in, prisec-rajbhavan@gujarat.gov.in, "Vice President of India" <vpindia@nic.in>, molegangwar@yahoo.com, "santosh gangwar bareilly" <santosh.gangwar.bareilly@gmail.com>, "Bharat Lal" <sgnhrc@nic.in>, "Shri Manoj Yadava" <dg-nhrc@nic.in>, "registrar-nhrc" <registrar-nhrc@nic.in>, "Central PF Commissioner, EPFO" <cpfc@epfindia.gov.in>, commi-labour@gujarat.gov.in, addlcommi-labour@gujarat.gov.in, do-dish-ahd@gujarat.gov.in, ddi-dish-brd@gujarat.gov.in, dd2-dish-brd@gujarat.gov.in, secyve@gujarat.gov.in, dycom-lab-sur@gujarat.gov.in, "Registrar General" <rg.ngt@nic.in>, "Mr Yashvir Singh" <yashvir@nic.in>, gpcbchairman@gmail.com, chairman-gpcb@gujarat.gov.in, membersecretarygpcb@gmail.com, ms-gpcb@gujarat.gov.in, "Roli Singh" <ash-mohfw@nic.in>, sechfwd@gujarat.gov.in, commissioner@suratmunicipal.org, sur@gujarat.gov.in, "V. Srikanth" <v.srikanth@nic.in>, "R S Meena Under Secretary" <Rohtas.meena@nic.in>, Sec-rajbhavan@gujarat.gov.in, cgh-gh@gujarat.gov.in, ahagarwal@nic.in, akgangulli@nic.in, akkhanna@nic.in, akpanda@nic.in, "Alka" <alka@nic.in>, amarjeet@nic.in, angela@nic.in, srianita@nic.in, anitas@nic.in, asdrall@nic.in, "Anil Aggarwal" <aaggarwal@nic.in>, askhan@nic.in, bkkoli@nic.in, chitra@nic.in, dangi@nic.in, dilipsingh@nic.in, dsharma@nic.in, harbans@nic.in, "Jitender Kumar" <jitender@nic.in>, jnverma@nic.in, mesharma@nic.in, mkkhanna@nic.in, mksharma@nic.in, "Dinesh" <dinesh_nij@nic.in>, nlanka@nic.in, opmaurya@nic.in, "Shri Om Parkash Singh" <opsingh@nic.in>, "pankajkalia" <pankajkalia@nic.in>, premlata@nic.in, pushparani@nic.in, ranbir@nic.in, rdram@nic.in, rka@nic.in, arorark@nic.in, rkbhatia@nic.in, "R.K." <rkechugh@nic.in>, rkmathur@nic.in, rnsimham@nic.in, rsdangi@nic.in, rsdas@nic.in, rumalsingh@nic.in, dpsabharwal@nic.in, "sangeetasha" <sangeetasha@nic.in>, santram@nic.in, skgeeva@nic.in, sminj@nic.in, "s_gwal" <s_gwal@nic.in>, tnu@nic.in, vfta@nic.in, "Biswajit" <vmohanty@nic.in>, vrao@nic.in, wot@nic.in, ypsharma@nic.in, yraizada@nic.in, etc@nic.in,

grmajhi@nic.in, clejps@nic.in, leela@nic.in, vktaneja@nic.in, clepscalw@nic.in, dilipdhiwal@nic.in, clepsdirtrg@nic.in, "satinder pal" <satinder.pal@nic.in>, aachal@nic.in, bkbhise@nic.in, nareshchandra@nic.in, rkchaudhery@nic.in, pksaxena@nic.in, monika@nic.in, "ashok" <ackatoch@nic.in>, clepao@nic.in, "khodidas dobariya" <khodidas.dobariya@gmail.com>, "rkagrwal" <rkagrwal@nic.in>, rupa@nic.in, "gilani abu" <gilani.abu@nic.in>, clevigandse@nic.in, dpsale@nic.in, onkarsharma@nic.in, cleadm1@nic.in, cleadm2@nic.in, cleadm3@nic.in, clels1@nic.in, clels2@nic.in, "clels3" <clels3@nic.in>, statad@nic.in, adhindi@nic.in, clecoord@nic.in, clecb@nic.in, clehu@nic.in, clegvfn@nic.in, clecon1@nic.in, clecon2@nic.in, clecent@nic.in, "Jaimini Kumar Srivastava" <ionhrc@nic.in>, "vigilance" <vigilance@nic.in>, laborweb@nic.in, esguj@gujarat.gov.in, secepd@gujarat.gov.in, secfd@gujarat.gov.in, chiefsecretary@gujarat.gov.in, "PMO RTI APPLICATIONS" <rti-pmo.applications@gov.in>, secpers@gujarat.gov.in, dcourt-sut@gujarat.gov.in, collector-sur@gujarat.gov.in, "supremecourt sci" <supremecourt@nic.in>, vo-gpcb-sura@gujarat.gov.in, sp-sur@gujarat.gov.in, privateoffice@govmu.org, "National Green Tribunal MoEF" <registrar-ngt@nic.in>, "ENVIS Secretriati" <envisect@nic.in>, mlasuratwest@gujarat.gov.in, assembly@gujarat.gov.in, dgpgs@gujarat.gov.in, min-trans@gujarat.gov.in, pa2min-trans@gujarat.gov.in, ps2min-trans@gujarat.gov.in, mos-legal@gujarat.gov.in, pa2mos-legal@gujarat.gov.in, ps2mos-legal@gujarat.gov.in, staff1tomos-legal@gujarat.gov.in, staff2tomos-legal@gujarat.gov.in, staff3tomos-legal@gujarat.gov.in, staff4tomos-legal@gujarat.gov.in, "appointment fn" <appointment.fn@gov.in>, "Pankaj Chaudhary MoS Finance" <mosfinance@nic.in>, "dmc nvu" <dmc.nvu@suratmunicipal.org>, dchh@suratmunicipal.org, moh@suratmunicipal.org, jt-dish-ahd@gujarat.gov.in, dish-ahd@gujarat.gov.in, jt-dish-srt@gujarat.gov.in, jtdish-sur@gujarat.gov.in, "Chairman CPCB" <ccb.cpcb@nic.in>, "MS, CPCB" <mseb.cpcb@nic.in>, "SUNIL KUMAR ANAND" <sanand.cpcb@nic.in>, "ngt admn" <ngt.admn@gmail.com>, "Shri Bhogendra Prasad" <ps2mefcc@gov.in>, "Mahesh Sharma" <dr.mahesh@sansad.nic.in>, pcef-forest@gujarat.gov.in, "akmehta" <akmehta@nic.in>, "Member Secretary" <psms.cpcb@nic.in>, so-vig-gpcb@gujarat.gov.in, pmo@govmu.org, "vinodk" <vinodk@nic.in>, "vinit2011 net" <vinit2011.net@rediffmail.com>, "National Commission for Women" <new@nic.in>, "Rashtriya Mahila Kosh" <ed_rmk@nic.in>, ac-pwd@gujarat.gov.in, commi-pwd@gujarat.gov.in, "ace dmj" <ace.dmj@suratmunicipal.org>, "Anil kumar" <anil.kumar@nic.in>, "OM Birla" <speakerloksabha@sansad.nic.in>, "Rajesh Verma" <secy.president@rb.nic.in>, "LEM Minister Office" <minoffice-mole@nic.in>, gnr@gujarat.gov.in, ddo-sur@gujarat.gov.in, "NIC MWCD" <NIC-MWCD@gov.in>, chairman@nhai.org, "ddo sur" <ddo_sur@gujarat.gov.in>, "ddo surat" <ddo_surat@gujarat.gov.in>, "mam palsana" <mam_palsana@gujarat.gov.in>, "prant chor sur" <prant_chor_sur@gujarat.gov.in>, rdc-sur@gujarat.gov.in, "rdc sur" <rdc_sur@gujarat.gov.in>, "chitnish sur" <chitnish_sur@gujarat.gov.in>, lni@madhusudangroup.com, "Sh. RAJA CHATTERJEE Registrar" <registrarngt-kolkata@gov.in>

Sent: Saturday, December 9, 2023 11:41:55 AM

Subject: For the matter of opponentmill PRISM MILLS LIMITED has made high pollution by producing black polluted fogin open air nearby area and burn wooden for producing steam for boiler and thereby making huge pollution in nearby air. GPCB is knowing all it but they got bribefrom the mill owner etc..

1. NATIONAL POLLUTION CONTROL BOARD

Parivesh Bhavan, East Arjun Nagar,
New Delhi-110032.

2. NATIONAL GREEN TRIBUNAL

Faridkot House, Copernicus Marg,
New Delhi - 110001.

3. MINISTRIES OF ENVIRONMENT AND FOREST,

Ministry of Environment, Forest and Climate Change
Indira Paryavaran Bhavan, Jorbagh Road,
New Delhi - 110003, INDIA.

4. DISTRICT DEVELOPMENT OFFICER,

Muglisara, Surat-395003

5. Director Industrial, Safety & Health,

Labour and Employment Department,

3rd & 5th Floor, Shram Bhavan,
Nr. Gun House, Khanpur, Ahmedabad-380001.
6. Forest Department,
Aranya Bhavan, Sector-10-A,
Gandhinagar.

Opponent :- PRISM MILLS LIMITED

1. 175/2 Nr Grid N H No 8,
Kabilpore, Navsari,
Gujarat, India - 396424
2. 201 bhayander mahavir co op hsl
Station road BHAYANDER WEST THANE
Thane MH 401101
Email ID: nareshjmehta2049@gmail.com

Director name :-

1. Premprakash Somdutta Tyagi
2. Manas Tyagi Premprakash
3. Shweta Tyagi

Subject - For the matter of opponent mill PRISM MILLS LIMITED has made high pollution by producing black polluted fog in open air nearby area and burn wooden for producing steam for boiler and thereby making huge pollution in nearby air. GPCB is knowing all it but they got bribe from the mill owner etc..

Respected Sir,

We are running union and in a public interest we hereby apply to make strict action against polluters.

In New India, make India and clean India, Swachh Bharat Abhiyan of Narendra Modi corrupted officer making money and raised their Installment not closing polluting factories. They are not even checking and not issuing notice even after highly reported pollution in said respondent factories peripheral areas.

CCTV camera scheme on factory chimney is just a biggest joke of the world and environmental ministries makes rules and many online single window checklist system and all citizens face problems, workers dies due to polluted air, water, gas and other hazardous waste.

The said mill has burn restricted wooden for producing water steam for their mill boiler and hence by this act the heavy black polluted fog are released in near by area. There is Udhna Railway station is nearby to the said mill as well police station are situated, petrol pump are also there and many other general public uses places are there. Therefore cause to pollution nearby area general public who uses to this places for their routine life they all are affected very dangerously and they have got many illness cause to these type of pollution. The said mill workers affected very dangerously. They do not have breathing sufficiently and hence they got hazardous illness like T.B. and Bronchitis. In now days Govt. has banned for burning wooden for any kind of work because of Green House Effect and Environmental Security. But the opponent mill has burning restricted wooden by cutting tree from nearby forest area. They given bribe to forest officer for cutting the tree illegal way and making transportation of wooden from forest to mill. Therefore please

9/c

case then it is very probability that many officers of GPCB and Forest Department are captured in the scam. We have complaint many times to the concern GPCB Officer but they deny to proceed legal action against the said mill therefore please seat SIT for the said matter by entering SUOMOTO Case. Prior to this mill got closure notice from the CPCB for their pollution activity. But till today no any Govt. officer or GPCB officer has take any action for this matter. Therefore please make suomoto case against all. There are all west water throw to near land of farm.

Therefore in this case please communicate all action related correspondence to us so we can check progress of our public interest application result.

The mill is surrounded by a hotel called Priya. Although this mill is located very close to Highway No-8, it emits very horrible black smoke.

No justice despite repeated pleas....

No government official even visits theirs.

Jay hind
Thanking you
For All India Forward Block
Coordinator

--
RAJA CHATTERJEE
REGISTRAR,
NATIONAL GREEN TRIBUNAL,
EASTERN ZONAL BENCH, KOLKATA.
PHONE No. 033-23240094
EMAIL: registrarngt-kolkata@gov.in

--
Regards

Judicial Section,
National Green Tribunal,
Eastern Zone Bench,
New Town, Kolkata - 700161
Ph. 033-2324 0089
Email: ngtjudicial-kolkata@gov.in

-- PRISM MILLS LIMITED.pdf
926 KB

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

Original Application No.10/2024(WZ)
[Earlier Letter Petition No.72/2023(WZ)]

**CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. VIJAY KULKARNI, EXPERT MEMBER**

ORDER

1. Let this letter petition be registered as Original Application.
2. Perused the report of learned Registrar dated 03.01.2024 with respect to a complaint/letter received through e-mail dated 11.12.2023 made by the General Secretary, All India Forward Blog, At: A.K. Road, Fulpada, Surat-395 006, alleging therein that respondent No.1/Prism Mills Ltd., Address: 175/2, Near NH 08, Kabilpore, Navsari, Gujarat; and respondent No.2/Bhayander Mahavir Co. Op. Hsl, 201, Station Road, Bhayander (W), Thane are mills, which burn restricted wood for producing water steam for mill boiler, resulting in emission of heavy polluted black fog in the nearby area, which is dangerous to the public health and is leading to various diseases such as T.B. & Bronchitis.
3. *Prima facie*, we find substance in the complaint and allegations made therein. Therefore, we deem it appropriate to call for a report from the Member Secretary, Gujarat Pollution Control Board (GPCB) with respect to the truthfulness of this complaint made to us, which shall be verified after visiting the spot by the responsible Officer of the said authority.
4. This report shall be submitted by the above-mentioned authority by e-mail at ngt-pune@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF, within a period of four weeks.
5. A copy of this order along-with the copy of complaint be sent to the above-mentioned authority for compliance as above.

Dinesh Kumar Singh, JM

Date: 11-01-2024

Dr. Vijay Kulkarni, EM

Page 1 of 1

INSPECTION REPORT

Name of Industry : M/s. Prism Mills Ltd.
GPCB ID : 18618
Address : Plot No. 175/2, Kabilpore,
 N. H. No. 8, Near Grid,
 Taluka – Navsari, District – Navsari.
Date & Time of Inspection : 01/03/2025 at 14:50 hours onwards
Name & Designation of Person Contacted : Mr. Premprakash Tyagi – Director

Observations:

This unit is inspected with reference to E-mail received from Head Office on dated 24/02/2025 regarding compliance of Hon'ble NGT Order dated 11.01.2024 in the matter of O.A. No. 10/2024 (WZ) [Earlier Letter Petition No. 72/2023 (WZ)]. During inspection unit is found in operation. Pointwise compliance of Hon'ble NGT Order dated 11.01.2024 in the matter of O.A. No. 10/2024 (WZ) [Earlier Letter Petition No. 72/2023 (WZ)] are as follows:

| Sr. No. | Points of Hon'ble NGT Order/Complaint | Compliance/Observation |
|---------|--|---|
| 1. | Unit is making pollution by producing black polluted fog in open air nearby area resulting into harmful effect on general public | <ul style="list-style-type: none"> • Unit has provided common stack attached to coal fired Boiler (Capacity - 3 TPH) and Thermic Fluid Heater (Capacity - 2000 U) in which MDC + Alkali scrubber is provided as APCM attached to each boiler and TFH. pH of scrubbing media is found alkaline during inspection. • During inspection boiler and TFH are found in operation and one flue gas emission sampling is carried out from the common stack attached to boiler and TFH. • During inspection blackish smoke emission observed from the chimney at intermittent time interval of about 8 – 10 minutes, as per attached photograph. • This indicates that provided APCM needs repair and maintenance and also APCM is not as per obtained CC&A. |
| 2. | Unit is using wood as a fuel in the Boiler | <ul style="list-style-type: none"> • During inspection it is observed that unit is using coal as a fuel however stock of wood is observed within the premises of the unit. |

| | | |
|----|--|--|
| | | <ul style="list-style-type: none"> • In this regard, earlier board has issued Show Cause Notice on dated 17/09/2024 to obtain CTE and CC&A Amendment of the Board for using wood as a fuel in boiler and TFH, till date. • Further, it is hereby to mention that, after inspection unit has applied for CTE Amendment of the Board for utilization of multiple fuels including wood as fuel in boiler and TFH vide inward No. 330506 dated 03/03/2025. |
| 3. | Wastewater disposal on near land of farm | Unit has obtained CC&A – AWH – 139803 of the Board which is valid upto 26/11/2029, according to which, generated treated industrial wastewater shall be partly utilized for gardening and partly reuse into process. |

Inspection By:

-sd/-
D. V. Chaudhary
(SO)



J. C. Rana
(DEE)

Photographs taken during inspection





GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

R.P.A.D.

NOTICE OF DIRECTION UNDER SECTION 31-A OF THE AIR (PREVENTION AND CONTROL OF POLLUTION) ACT-1981 (HEREINAFTER REFERRED TO AS THE "AIR ACT") AS AMENDED FROM TIME TO TIME.

WHEREAS you M/s. Prism Mills Ltd. have an industrial plant for the manufacturing of Processing of Cotton Rayon and Polyester Fabrics at Plot No:175/2, Kabilpore, N.H. No.8, Near Grid, Tal: Navsari, Dist: Navsari.

AND WHEREAS the Gujarat Pollution Control Board has granted you Consolidated Consent and Authorization (CC & A) under the provisions of the Environmental Acts/Rules by its Consent Order No. AWH- 139803 Dated. 23/01/2025 which was valid up to 26/11/2029 for the manufacture of above said product subject to the conditions mentioned therein.

AND WHEREAS during the inspection of your industrial plant on 01/03/2025 under Section-24 of the Air (Prevention and Control of Pollution) Act-1981 by the authorized officers of the Board, it has been noticed that;

- 1) Unit has not provided Air Pollution Control (APCD) with TFH & Boiler as per condition of CC&A and details submitted during application.
- 2) During inspection, blackish smoke emission is observed from the chimney at intermittent time interval of about 8-10 minutes, which indicates that provided APCM needs repair/maintenance.
- 3) During inspection, stock of wood is observed within the premises of the unit and unit has not obtained amendment in Consent of the Board for use of the same. Unit is not complying with points of Show Cause Notice (SCN) dated 12/09/2024.
- 4) During inspection, housekeeping near Boiler area is found very poor.
- 5) Unit has not provided dedicated flow meter at reuse line and not maintained ETP operation logbook.
- 6) During inspection, housekeeping near ETP area is found very poor

AND WHEREAS during inspection dated: 01/03/2025 necessary written remarks were issued for observed non-compliance.

NOW THEREFORE the Board proposes to issue directions under Section-31 (A) of the Air (Prevention and Control of Pollution) Act-1981 as under: -

1. To clarify regarding false details submitted for APCM during application?
2. Why closure direction may not be re-implemented under the Air (Prevention and Control of Pollution) Act-1981?
3. Why not to prohibit you from the above said manufacturing activities.?
4. Why not to close the operation of your industrial plant on the above mentioned site till complying consented conditions.?
5. Why not to direct the concerned authority to stop supply of electricity till that time?

Within 15 days on receipt of this notice of direction failing to which directions as proposed above will be deemed to be passed without further reference to you.

For and on behalf of
Gujarat Pollution Control Board

(Smt. S.V. Bhargava)
Unit Head- Navsari

NO: CCA-NAV-82/GPCB ID: 18618/

Date:

Issued to:

Prism Mills Ltd.
Plot No:175/2, Kabilpore,
N.H. No.8, Near Grid, Tal: Navsari, Dist: Navsari.

Clean Gujarat Green Gujarat

Website : <https://gpcb.gujarat.gov.in>